

The cost prices of milk products supplied by the Indian Dairy Corporation is being collected and will be laid on the Table of the House.

(d) No, Sir.

#### Sale of Agricultural Land in Dadra and Nagar Haveli

3877. SHRI SITARAM J. GAVALI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether it has come to the notice of Government that agricultural lands in Dadra and Nagar Haveli have been sold for non-agricultural purposes;

(b) if so, estimated acres of land which have been sold for non-agricultural purposes during the last three years; and

(c) the provision of Act/Rules under which the transactions have been allowed by the Administration of Dadra and Nagar Haveli ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR : (a) to (c). The information is being collected from Union Territory Administration and will be laid on the Table of the House.

#### Programme for Grass Land Management in Ramparo, Gujarat

3878. SHRI DIGVIJAY SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to State :

(a) whether a proposal has been made to the ICAR for setting up an extension programme for proper grass land management in Ramparo, Rajkot District, Gujarat;

(b) if so, which agency will undertake this project; and

(c) what financial allocation is proposed to be made ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

#### Implementation of Recommendations of A.P.C.

3879. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Agriculture Prices Commission is only an advisory body and its recommendations with regard to remunerative price for agricultural crops are not mandatory;

(b) how many recommendations of Agriculture Prices Commission have been accepted by Government for implementation during the last three years;

(c) whether it will be given a statutory status; and

(d) if not, the reasons thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) The Agricultural Prices Commission (now renamed as Commission for Agricultural Costs and Prices) made 56 price recommendations during the last three years (1982-83 to 1984-85) of which the Government accepted 41 recommendations. In addition, Government fixed higher prices in 7 cases.

(c) and (d). There is no proposal under the consideration of the Government to give a statutory status to the Commission. The Government, while taking into consideration the recommendations made by the Commission, also takes an overview of all the relevant factors after ascertaining the views of State Governments, concerned Central Ministries and the Planning Commission.

#### Cotton Prices

3880. SHRIMATI BASAVA RAJESWARI : Will the Minister of AGRICULTURE AND